CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI
Customs, Service Tax & Anti Dumping Branch
WEEKLY DISPATCH STATEMENT
FROM 12-07-2021 TO 16-07-2021

S. NO.	APPEAL NO .	FINAL ORDER NO.	DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /VICE PRESIDENT/MEMBERS	DATE ON WHICH ORDER SENT FOR DISPATCH
1	C/50325/2021	51649/2021	12/7/2021	14/7/2021
		MISC ORDERS		
1	C/51055/2020	50044/2021	13/7/2021	14/7/2021

uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large.
Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.

22.7.21

DEPUTY REGISTRAR

20/7/21